NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 229/15	T.P. No. TP 31/17	For filing amended	Section 433 (e)	Name of the Parties M/s. / Mr. State Bank of Travancore Vs. Cranes Software International Itd.
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SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for Petitioner is present. He requested time to file amended petition copy. Time extended till 07/02/2018.

Member (T)

Member (J)